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Title: Introduction of The Scheduled Tribes And Other Traditional Forest Dwellers (Recognition Of Forest Rights) Amendment Bill, 2015 (Amendment of Section 2).

**श्री राजू शेट्टी (छातकणंगले) :** उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि अनुशूलित जनजाति और अन्य परंपरागत वन निवासी (वन अधिकारियों की मान्यता) अधिनियम, 2006 का उपबंध करने वाले विधेयक को पुरापालित करने की अनुमति दी जाए।

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forests Rights) Act, 2006."

*The motion was adopted.*

SHRI RAJU SHETTY : Sir, I introduce the Bill.

HON. DEPUTY-SPEAKER: Shri Sushil Kumar Singh --- Absent.

**15.46 1/2 hours**